

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1315 of 96

Present : Hon'ble Mr. Justice S.N.Malliek, Vice-Chairman
Hon'ble Mr.S.Dasgupta, Administrative Member

MANICK CH. KHAN & ANR.

VS

UNION OF INDIA & ORS.

For the applicants : None

For the respondents : Mr.C.Samaddar, counsel

Heard on : 13.5.98

Order on : 13.5.98

O R D E R

S.N.Malliek, VC

None appears for the applicants. Mr.C.Samaddar, counsel appears for the respondents. The record reveals that none appeared for the applicant on several previous occasions. The application is therefore dismissed for default. No order as to costs.


MEMBER (A)


VICE-CHAIRMAN